

Statement

*The list of New Homoeopathic Colleges to which permission was granted
to start BHMS Course from 2009, onwards till date*

Sl.No.	Year	Name and Address of College
1.	2009-10	Shri Bhagwan Mahavir (Minority) Educational Society's Naiminath Homoeopathic Medical College, Agra (U.P.)
2.	2009-10	Devki Mahaveer Homoeopathic Medical College and Research Hospital at Garhwa, Jharkhand by Vananchal Educational and Welfare Trust, Hajipur, Bihar
3.	2009-10	Homoeopathic Medical College at Devanagar (AP) By (Devs Medicals and Education Society)

Opening of homoeopathic colleges

†2275. SHRI RAGHUNANDAN SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the rules pertaining to the rights of the Homoeopathic Council, its tenure, constitution, selection and suspension of its officers;

(b) the month-wise details regarding application received for opening homoeopathic colleges from various institutions since 2009; and

(c) the investigation agency appointed for this purpose and the institutions that were granted permission to open such colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) The constitution of Homoeopathy Central Council, terms of office of the members, officers and other employees of Central Council and the responsibilities of the council are provided in the Homeopathy Central Council Act, 1973. The Act was amended in 2002 and the amended act became effective *w.e.f.* from 28.01.2003.

(b) The month-wise details of application, received since 2009 are given in Statement-I (See below).

(c) There is no separate investigating agency to examine the proposals received for establishment of New Homoeopathic Colleges. However, the Homoeopathy Central Council Act, 1973 provides for inspection/visitation of any Medical College, Hospital or other institution. As per the provision of Section 12A of HCC (Amendment) Act, 2002, on the basis of recommendation of Central Council of Homoeopathy, the Central Government is required to issue approval or disapproval of the scheme of such applicant. The list of New Homoeopathic Colleges granted permission by the Government from 2009 onwards till date is given in Statement-II.

†Original notice of the question was received in Hindi.

Statement-I

*Month-wise details of applications received in the Department or AYUSH for opening of
New Homoeopathic Colleges from 2009 onwards*

Sl. No.	Month	Name and Address of College	Action Taken
1	2	3	4
1.	April 2009	Shri Bhagwan Mahavir (Minority) Educational Society's Naiminath Homoeopathic Medical College, Agra (U.P.)	CCH inspected the College on 09.07.2009. The Inspectors were: Dr. Shoukath Ali P.K., Dr. Anand Chaturvedi and Dr. Ravinder Kumar. Permission granted from academic session 2010-11.
2.	April 2009	H.M.C. (new) at Allahabad by Faculty of Homoeopathy, Allahabad Agricultural Institute (Deemed University), Allahabad (U.P.)	CCH inspected the college on 10.07.2009. The Inspectors were: Dr. Shoukath Ali P.K., Dr. P. Vijayan and Dr. Ajay Singh Parihar. Permission not granted, scheme rejected and order issued on 18.01.2010.
3.	April 2009	Shri Lal Chand Memorial Homoeopathic Medical College and Hospital, Rohtak, Haryana	Application was incomplete. Application returned since, the NOC of the State Government, consent of affiliation of University and requisite inspection fee were not submitted.

4. September 2009	Sarvana College of Homoeopathy and Sciences, Cuddalore, Chennai	Application was incomplete. Application returned since, the NOC of the State Government, consent, of affiliation of University and requisite inspection fee were not submitted.
5. April 2009	Devki Mahaveer Homoeopathic Medical College and Research Hospital at Garhwa, Jharkhand by Vananchal Educational and Welfare Trust, Hajipur, Bihar	CCH inspected the college on 27.11.2009. The Inspectors were: Dr. S.P. Singh, Dr. A.K. Mishra and Dr. Anand Chaturvedi Permission granted from academic session 2010-11.
6. April 2009	Homoeopathic Medical College at Devanagar (AP) by (Devs Medicals and Education Society)	CCH inspected the college on 22.07.2009. The inspectors were: Dr. L.K. Nanda, Dr. L.M. Khan and Dr. Tanuj Rajvanshi. Permission granted from the academic session 2010-11.
7. April 2010	GSL Education Society, Rajamundry, A.P.	CCH inspected the college on 13.12.2010. The Inspectors were: Dr. Berndra Sharma and Dr. Srinath Rao. Permission not granted, scheme rejected, order was issued on 7th July, 2011.
8. December 2010	S.L.R. College of Homoeopathy and Research, Bhiwani, Haryana	Application was incomplete; college was advised to apply afresh as per the norms of HCC Act and CCH Regulation.

9. March 2010	Government Homoeopathic Medical College and Hospital, Silchar, Assam	Application was incomplete; college was advised to apply afresh as per the norms of HCC Act and CCH Regulation.
10. April 2010	Nav Adhikar Samajik Sanstha, Dehradun, Uttarakhand for new HMC at Khan Road, Dehradun	Application was incomplete; college was advised to apply afresh as per the norms of HCC Act and CCH Regulation.
11. April 2010	Yog Mani Homoeopathic Medical College, Jabalpur, Madhya Pradesh	Application was incomplete; college was advised to apply afresh as per the norms of HCC Act and CCH Regulation.
12. May 2010	DISM, Gujarat State for establishing new Government HMC at Patan, Gujarat	Permission not granted. Scheme rejected, order was issued on 2nd August, 2011.
13. April 2010	Om Charitable Chikitsa Samiti for K.S. Homoeopathic Medical College, Gwalior (Madhya Pradesh)	CCH inspected the college on 19.07.2010. The Inspectors were: Dr. S.K. Chalotra and Dr. R.Y. Nadaf Permission not granted.
14. April 2010	Shri Gyanjyot Education Trusts Shree B.G. Garaiya HMC, Rajkot, Gujarat	CCH inspected the college on 05.03.2011. The inspectors were: Dr. V.C. Acharya, Dr. S.N. Singh and Dr. Anwarul Hasan. Permission not granted.
15. March 2011	Devi Ahilaya Homoeopathic Medical College, Hospital and Research Centre, Indore, Madhya Pradesh	Permission not granted, scheme rejected, order was issued on 22nd September, 2011.
16. April 2011	S.V.S. Medical College of Homoeopathy and Research	CCH inspected the college on 23.07.2011.

	Institute, Kallakunchi, Tamil Nadu by SVS Educational and Social Trust	The Inspectors were: Dr. U.K. Verma, Dr. Shubhmoy Ghosh and Dr. Pyarelal. Inspection report submitted by CCH to Department of AYUSH. Final decision not taken.
17. April 2011	Nav Adhskar Samajik Sanstha, Dehradun Uttarakhand for new HMC at Khan Road, Dehradun	CCH inspected the college on 18.07.2011. The Inspectors were: Dr. Ashok Kumar Singh, Dr. Rajiv Kumar Singh and Dr. Rajat Chatterjee. Permission not granted, scheme rejected and order issued on 14.11.2011.
18. March 2011	Swami Vivekanand Homoeopathic Medical College, Hospital and Research Institute, Kolkata, West Bengal	College has not submitted the NOC from the State Government Application not complete and therefore returned.
19. May 2011	Bhagawant College of homoeopathy, Sikar Road, Ajmer, Rajasthan	College has not submitted the NOC from the State Government Application not complete and therefore returned.
20. May 2011	University Women Homoeopathic Medical College, Jaipur	College has not submitted the NOC from the State Government Application returned.
21. October 2011	Tripura Sundari College of Homoeopathy and Research Institute, West Tripura	Application was incomplete; college was advised to apply afresh as per the norms of HCC Act and CCH Regulation.
22. May 2011	Director, North Eastern Institute of Ayurveda and Homoeopathy, Mawdiangdiang, Shillong and Meghalaya	On request of the college, the application was returned. Permission not granted.

Statement-II

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Under-five mortality rate in the country

2276. SHRI ISHWAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that India alone accounts for 21 per cent of the under-five mortality of the world;

(b) if so, whether nearly one-third of the total number of under-five deaths worldwide are reported in India;

(c) whether the mortality rate of children in the country is higher in comparison to other under-developed countries; and

(d) if so, the details thereof and the steps taken by Government to bring down the mortality rate of children in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) Yes.

(b) No, about one-fifth of the total number of under-five deaths worldwide are reported in India.

(c) and (d) Details of mortality rate in India in comparison to other under developed countries are given in Statement (*See below*). Under the National Rural Health Mission the following interventions are being implemented to bring down the mortality rate of children in the country:—

- (1) **Promotion of Institutional Delivery through Janani Suraksha Yojana (JSY):** Promoting Institutional delivery by skilled birth attendant is key to reducing both maternal and neo-natal mortality. There has been a phenomenal increase in number of institutional